

AFFIDAVIT FOR PLOT

AFFIDAVIT

I, _____ age _____ years, occupation - service, resident of _____ do hereby declare and state on solemn affirmation as follows :

1. That I do not own any residential house or house site or plot in my name or in the name of any member of my family.
2. That neither I am nor any other member of my family is a member of any cooperative housing society.
3. That I am making this affidavit as I have purchased a residential flat in the Aum Cooperative Housing Society Limited, at Plot No. _____
4. That I am also making this affidavit in order to confirm these facts to be submitted to the registering authority of the societies.

DEPONENT

VERIFICATION

I, _____ the above named deponent do hereby verify on oath that the contents of the affidavit above are true to my personal knowledge and nothing material has been concealed or falsely stated. Verified at _____ this _____ day of _____

DEPONENT

Date:

Place: